

>

Title: Introduction of the Provision of Compensation to Farmers Affected by Natural Calamities Bill, 2012.

SHRI CHANDRAKANT KHAIRE (AURANGABAD): Sir, I beg to move for leave to introduce a Bill to provide for payment of compensation to farmers affected by natural calamities and for matters connected therewith.

सभापति महोदय : प्रश्न यह है :

" कि प्राकृतिक आपदाओं से प्रभावित किसानों को प्रतिकर का संदाय करने तथा उससे संसक्त विषयों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।"

प्रस्ताव स्वीकृत हुआ

SHRI CHANDRAKANT KHAIRE : Sir, I introduce the Bill.

-